

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 2 DEC 1988

APPLICATION NO. Contamot Petn. (Civil) No.193/88

W.P. NO.

in A No. 178/88(F)

Applicant(s)

CV. Ramachandra

-vs-

To

Respondent(s)

Shri AGB Reddy, Dy.Dir. Genl.
AMSE Wing, GSI B'lore & anr.

1. CV .Ramachandra,
C/o Sh.MM Krishnamurthy,
No.43-IIId Main
9th Cross, Mahbikere
Bangalore 54.
- 2 Sh.SK.Srinivasan,
Advocate
10-7th Temple Rd.,
15th cross, Malleswaram
Bangalore 3.

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/XXXXXX/XXXXXX/XXXXXX
passed by this Tribunal in the above said application(s) on 21.11.88.

Enclosed As above

for DEPUTY REGISTRAR
(JUDICIAL)

Contempt Petition (Civil) No. **193** of 198

Applicant

C.V.Ramachandra

Advocate for Applicant

Shri S.K. Srinivasan

Respondent

A.G.B. Reddy, Sr. Dy. Dir.Gen., AMSE
Wing, Geological Survey of India,
8'lore Advocate for Respondent

A-178/88 (F)

Date

Office Notes

Orders of Tribunal



TRUE COPY

R. S. 21/12/88
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

KSP/LHAR : 21.11.88

Oyster
Petitioner by Shri S.K.
Srinivasan.

In this petition made under section 17 of the Administrative Tribunals Act, 1985 and the Contempt of Court Act, 1971, the petitioner has complained that an order made in his favour on 8-7-1988 in Application No.178/88 has not been complied with in letter and spirit within the time allowed in our order. On this basis, the petitioner has moved this Tribunal to punish the contemners.

In Application No.178/88, just now decided, we have extended the time for complying with our order made in Application No.178/88 till 31-12-1988. If that is so, then these proceedings cannot be initiated. We, therefore, drop these contempt of court proceedings. But this should not be understood as prohibiting the petitioner from approaching us if the authorities do not comply with the order within the extended time.

Sd/-

(K.S.PUTTASHAMY)
21.11.88
VICE CHAIRMAN
21.11.88

Sd/-

(L.H.A.REGO)
21.11.88
MEMBER(A)
21.11.88